

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 110

Dated Guwahati, the 10th November, 2023

Hon'ble Mr. Justice N. Unni Krishnan Nair has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 10th November, 2023 at 10:00 A.M. as per Government of India's Notification **No. K-13018/05/2023-US.II** dated 09.11.2023, issued by the Special Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

Sd/- Aparna Ajitsaria

REGISTRAR GENERAL

Memo No.HC.III-34/2023/5549-5575/G, dated Guwahati, the 10th November, 2023.

Copy to:-

- 1) The Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, New Delhi-110011.
- 2) The Additional Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, New Delhi with reference to his Notification **No. K-13018/05/2023-US.II** dated 09.11.2023.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, with a copy of Notification **No. K-13018/05/2023-US.II** dated 09.11.2023, for necessary action.

- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification **No. K-13018/05/2023-US.II** dated 09.11.2023.
- 24) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 25) The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 26) The Private Secretary to Hon'ble Mr. Justice N. Unni Krishnan Nair, Judge, Gauhati High Court, Guwahati.
- 27) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification **No. K-13018/05/2023-US.II** dated 09.11.2023.

Aparna Gylsaria
REGISTRAR GENERAL

K. G. G.
10.11.23

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-13018/05/2023-US.II
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110011,
Dated: 09th November, 2023.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint Shri N. Unni Krishnan Nair, to be an Additional Judge of the Gauhati High Court, for a period of two years with effect from the date he assumes charge of his office.

RMK
09/11/2023

(Rajinder Kashyap)
Special Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 111

Dated Guwahati, the 10th November, 2023

Hon'ble Mr. Justice Kaushik Goswami has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 10th November, 2023 at 10:00 A.M. as per Government of India's Notification **No. K.13018/05/2023-US.II** dated 02.11.2023, issued by the Special Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

Sd/- Aparna Ajitsaria

REGISTRAR GENERAL

Memo No.HC.III-34/2023/5576-5602/G, dated Guwahati, the 10th November, 2023.

Copy to:-

- 1) The Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, New Delhi-110011.
- 2) The Additional Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, New Delhi with reference to his Notification **No. K.13018/05/2023-US.II** dated 02.11.2023.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, with a copy of Notification **No. K.13018/05/2023-US.II** dated 02.11.2023, for necessary action.

- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification **No. K.13018/05/2023-US.II** dated 02.11.2023.
- 24) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 25) The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 26) The Private Secretary to Hon'ble Mr. Justice Kaushik Goswami, Judge, Gauhati High Court, Guwahati.
- 27) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification **No. K.13018/05/2023-US.II** dated 02.11.2023.

Aparna Gylsaria
REGISTRAR GENERAL

10-11-23

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

F.No.K.13018/05/2023-US.II
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011.

Dated 2nd November, 2023.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint Shri Kaushik Goswami, to be an Additional Judge of the Gauhati High Court, for a period of two years with effect from the date he assumes charge of his office.


02/11/2023
(Rajinder Kashyap)

Special Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.